

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KSBL SECURITIES LIMITED Date of Commencement of Liquidation: 22-01-2026; List of Stakeholders as on Date: 19-03-2026; Name of IP: Mr. GURBINDER SINGH; Process Number: 1; Last 5 digit of registration number: 12720

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	6846149	0	0	0	0	6846149	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	2	67605114.00	2	67605114.00	0	0	0	Annexure 3
4	Unsecured financial creditors	43	1065919744.00	43	540172107.00	378599539.00	147148098.00	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	85206455.00	1	85206455.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	8979338.00	11	8979338.00	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	25070000.00	2	16795280.00	0	8274720.00	0	Annexure 9
Total		59	1259626800	59	718758294	378599539	155422818	0	